

**Shrimati Renu Chakravarty:** In the survey which the hon. Minister has just mentioned, may I know whether any actual figures have been taken about women agricultural labour and the disparity in their wages compared with men agricultural labour?

**Shri Karmarkar:** As I said, the sample survey is only for men. It is a difficult operation. I am quite sure in course of time we shall have a full survey.

#### **Vanaspati FACTORIES IN THE SOUTH**

\*1273. **Shri Vishwanatha Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether almost all the *Vanaspati* factories that were newly established since 1946 in the South were closed down even before production was started and if so, why;

(b) the amount of public money locked up in these factories; and

(c) whether Government are investigating the possibility of giving a fillip to this industry and if so, in what way?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) No. Out of the 12 factories permitted to be established in the South since 1946, 7 have gone into production. The erection of the remaining 5 factories has not yet been completed.

(b) Does not arise.

(c) No.

**Shri Viswanatha Reddy:** The hon. Minister stated that out of the twelve factories established, seven factories have gone into production. May I know whether all these seven factories are in full production, that is, to their full capacity?

**Shri Karmarkar:** I think they are in fairly good production. I could not say whether they are in full production.

**सेठ अचल सिंह :** क्या माननीय मंत्री बताने की कृपा करें कि जो प्रोडक्ट फैक्टरीज में तैयार होता है उसका गवर्नमेंट के इंस्पेक्टर निरीक्षण करते हैं।

**श्री करमकर :** सब चीजों का गवर्नमेंट द्वारा निरीक्षण होता है।

**Dr. P. S. Deshmukh:** May I know if it is the policy of the Government to give fresh licences for the establishment of these factories?

**Shri Karmarkar:** No. At the moment we consider that the capacity for production is sufficient in the country.

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**Shri Viswanatha Reddy:** May I know whether hydrogenated oils will be allowed for export instead of raw groundnut oil, with a view to give a fillip to this industry?

**Shri Karmarkar:** I think it is allowed for export.

**Bhan Saheb Patil:** May I know whether this *vanaspati ghee* is injurious to national health?

**Mr. Speaker:** I think that is far away from the present question!

**पंडित मुनीश्वर दत्त उपाध्याय :** क्या मैं जान सकता हूँ कि १२ में से जो पांच फैक्टरीज अभी तक बन नहीं चुकी हैं उन की कोई आवश्यकता है।

**श्री करमकर :** हमारा ख्याल है कि अभी तो जो प्रोडक्शन वनस्पति घी का होता है वह हमारे लिये काफी है। अभी जो फैक्टरीज ने प्रोडक्शन शुरू नहीं किया है शायद उसका कारण यह है कि उन के दिल में शक है कि उनका वनस्पति घी विकसकेगा या नहीं।

**Shri Dabhi:** Is it a fact that just as *vanaspati* is adulterated with *ghee*, some inferior stuff is adulterated with *vanaspati* by the *vanaspati* manufacturers with the help of expert scientists?

**Shri Karmarkar:** Anything might be adulterated with anything else.

**Mr. Speaker:** We will go to the next question.

#### **CESS ON SUGAR INDUSTRY**

\*1274. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount which the Government of India got as Central Duty from sugar industry (Statewise) in 1949-50, 1950-51 and 1951-52;

(b) the amount granted for the development of that industry in those years; and

(c) whether there is any development scheme for that industry this year?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A statement showing the excise duty that the Government of India collected from the Sugar industry (Statewise) in 1949-50, 1950-51 and 1951-52 is laid on the Table of the House. [See Appendix VI annexure No. 36].